GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1140 ANSWERED ON:05.08.2011 MALPRACTICES IN BLOOD BANKS Jaiswal Shri Gorakh Prasad ;Yadav Shri M. Anjan Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any nexus between the blood bank employees of Government hospitals and the private blood banks has been reported in the country;

(b) if so, the details thereof;

(c) whether the Government has conducted any investigation in this regard;

(d) if so, the details thereof;

(e) whether the Government has ever reviewed the functioning of various blood banks in the hospitals including Lok Nayak Jai Prakash hospital; and

(f) if so, the details alongwith the findings thereof?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDHOPADHYAY)

(a) & (b): No. There is no reported nexus between the blood bank employees of Government Hospitals and the private blood banks.

(c) & (d): In view of reply 'a' and 'b', question does not arise.

(e) & (f): As per the report received from Central Drugs Standard Control Organisation (CDSCO) the review of functioning of blood banks are as under:

1. Whenever the inspections are carried out for the purposes of Grant/ Renewal/Surveillance Audit functioning of blood bank are simultaneously reviewed by state and central drugs inspectors.

2. Based on the following action have been taken by the concerned State Licensing Authorities.

Tamilnadu:-

Stop order issued to 7 Blood Banks

One blood bank License has been cancelled

One renewal application of blood bank has been refused

Six prosecution cases have been launched against erring Blood Banks

Karnataka:-

Stop order issued to 14 Blood Banks

One blood bank License has been suspended

Show cause notice issued to 67 Blood Banks

Madhya Pradesh:-

License of Shri Radhaswamy Blood Bank, Gwalior was suspended for 10 days on 22.12.2010

Kerala:-

 $\ensuremath{\texttt{\#}}$ The Drugs Licenses of 16 Blood Banks were suspended.